

## Annexure-5

Name of the corporate debtor: S.B. ISPAT (INDIA) PRIVATE LIMITED; Date of commencement of liquidation: 18.11.2022; List of stakeholders as on: 31.01.2023

## List of operational creditors (Government Dues)

Amount in (₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Assistant Commissioner, CGST& CX bally-II, division, Howrah, Commisionerate	Government of West Bengal	16.12.2022	16,923,560	16,923,560	Operational Creditor - Government Dues	-	N.A.	14.08	-	-	-	-	
2	Comissioner Commercial Taxes	Government of West Bengal	20.01.2022	16,810,738	16,810,738	Operational Creditor - Government Dues	-	N.A.	13.98	-	-	-	-	Refer Note 1
	<b>Total</b>			<b>33,734,298</b>	<b>33,734,298</b>		-			-	-	-	-	

Note 1: In terms of the Regulation 12 (2) (c) of the IBBI (Liquidation Process) Regulations 2016, the claim of Commissioner Commercial Taxes who had not submitted its claim during the liquidation process shall be deemed to be submitted under Section 38 of the Code, since their claims has been duly collated and admitted by the Interim Resolution Professional/Resolution Professional during the Corporate Resolution Process of the Corporate Debtor